

of the country for their beautification; and

(b) what other steps are proposed to be taken to increase the tourist potentialities of the lakes having national importance?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) No, Sir.

(b) There is no proposal under Government's consideration for the development of lakes *per se* in the country as places are developed on the basis of their tourist attractions or the potential they hold to attract tourists. However the lakes of national importance included for development in the travel circuits which have been indentified for tourism development are Pulicar, Pakhal Lake and wildlife sanctuary, Sibsagar, Tilaiya, Suraj Kund, Badkal, Thekkady, Loktak, Chilka, Pushkar and Ukai.

#### गोरखपुर में रामगढ़ झील का विकास

2669. श्री सुखदेव प्रसाद: क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनको यह तथ्य ज्ञात है कि गोरखपुर शहर के आसपास बहुत से ऐतिहासिक और धार्मिक स्थान हैं, जो विश्व प्रसिद्धि के हैं जहाँ प्रति वर्ष दुनिया के विभिन्न देशों से हजारों यात्री आते रहते हैं ;

(ख) क्या उनको इस तथ्य का भी पता है कि उपरोक्त विदेशी पर्यटकों की उक्त स्थानों की यात्रा के दौरान उनके ठहरने के लिए गोरखपुर अथवा उसके आसपास न तो कोई समुचित स्थान है और न उनके मनोरंजन का कोई साधन ही है ;

(ग) क्या सरकार गोरखपुर शहर स्थित रामगढ़ झील के महत्त्व को ध्यान में रखते हुए उसका विकास करने का विचार रखती है ;

(घ) क्या सरकार वहाँ एक पांच सितारा अथवा तीन सितारा होटल का निर्माण करने का विचार रखती है ?

पर्यटन और नागर विमानन मंत्रालय में राज्य मंत्री (श्री खुर्शीद आलम खान) : (क) जी, हाँ।

(ख) गोरखपुर में कई होटल हैं लेकिन फिलहाल इनमें से कोई भी, पर्यटन विभाग द्वारा अनुमोदित होटलों की सूची में नहीं हैं।

(ग) जी नहीं।

(घ) जी नहीं, लेकिन एक प्राइवेट पार्टी से एक होटल के निर्माण का प्रस्ताव प्राजेक्ट स्टेज पर अनुमोदन के लिए प्राप्त हुआ है और विचाराधीन है।

#### Visit by ITDC Officer to the 'Festival of India, London'

2670. SHRI SHYAM SUNDER MOHAPAIRA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether an officer of ITDC visited the 'Festival of India' in London a number of times and lately against the wishes of the Secretary and other senior officers in the Ministry; and

(b) if so, what was the expenditure involved on his visits and whether that officer visited other countries also ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN) : (a) and (b). With the approval of Government, an official of ITDC visited the Festival of India in London twice. The expenditure involved on both the visits was of the order of Rs. 51,583/-.

**Operation of Cars by ITDC without Permits**

2671. SHRI AMARPROSAD CHAKRABORTY :  
SHRI RAM KRISHNA MAZUMDER:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

fa) whether it is a fact that more than 14 cars were operated in the Delhi Transport Unit of the ITDC without permits and payment of taxes as revealed in a "strictly confidential" ITDC Letter No. T/Permit/701, dated 1st July, 1982 addressed to the Regional Manager (North) which was published in the Statesman, Delhi Edition dated the 10th July, 1982;

(b) if so, what are the details of tax evasion involved in this case and the reasons for which the cars were permitted to operate without permits by the Delhi State Transport Authority; and

(c) what action Government propose to take against the ITDC in to matter ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN) : (a) The information is not well-founded.

(b) A news item under the caption "Tax Evasion by ITDC overlooked" appeared in the Press. A rebuttal was published in the Press by the ITDC. The taxes in respect of ITDC vehicles were paid to the RTO, Varanasi

and STA, Lucknow. The Delhi STA was, however, not aware of the fact about the transfer of the vehicles. The position was explained to the STA Delhi to their satisfaction.

(c) Does not arise.

**Expenditure Incurred on Establishments by Air India in U.K.**

2672. SHRI BISWA GOSWAMI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the answer to Unstarred\* Question 1092 given in the Rajya Sabha on the 20th July, 1982 and state :

(a) what is the expenditure incurred on establishments by Air India in U.K. during the years 1979-80 and 1980-81 and the estimated expenditure during 1982-83 ;

(b) the volume of sale during the years 1979-80, 1980-81, 1981-82 and the estimated sale during 1982-83 ;

(c) the margin of profit as compared to volume of sale ; and

(d) the amount paid by Air India as commission to its General Sales Agents in U.K. ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A.P. SHARMA) : (a) to (d). The requisite information is being collected and will be laid on the Table of the Sabha.

**Hyderabad Airport as an International Airport**

2673. SHRI B. SATYANARAYAN REDDY : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the Government of Andhra Pradesh had made proposals to the Central Government for